NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 49/9/HDB/2018
NAME OF THE COMPANY	Srikanth Energy Private Limited
NAME OF THE PETITIONER(S)	Inox Wind Limited
NAME OF THE RESPONDENT(S)	Srikanth Energy Private Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A.S. Prashoun Mr.	Adv.	9000157242	Li
Amir Ali Banani. [DNIR & DMR Associates]	Adv.	anir. baranie amir. baranie	And
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Mr.A.S.Prashanth and Mr. Amin Ali Benani Learned Counsel for the Petitioner. Post the case on 21.02.2018 for admission.

Member (T)

Member (J)